

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

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**ROC.NO.2161/SO/2023**

**DATED: 31.01.2024**

**NOTIFICATION NO. 7 /SO/2024**

Sub: Notification for calling applications from the eligible Advocates for designation as Senior Advocates – Extension of time for submission - Reg.


Ref: Notification No.30/SO/2023 dated 29.12.2023 in R.O.C.No.2161/SO/2023.

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In the reference 1<sup>st</sup> cited, the High Court has issued Notification calling for Applications from eligible Advocates for the Designation of Advocates as Senior Advocates, as per "Guidelines for Designation of Advocates as Senior Advocates" framed by the High Court for the State of Telangana and the last date of submission is 31.01.2024 at 5:00 PM.

Considering the letter of the Secretary, Telangana High Court Advocates' Association, the Hon'ble the Chief Justice is pleased to extend the last date for submission of Applications by the eligible Advocates for the Designation of Advocates as Senior Advocates, as per "Guidelines for Designation of Advocates as Senior Advocates" framed by the High Court for the State of Telangana upto **15.02.2024 at 5:00 PM.**

Therefore, the last date for submission of Applications by the eligible Advocates for the Designation of Advocates as Senior Advocates is hereby extended upto **15.02.2024 at 5:00 PM.**

  
31/1/2024  
**REGISTRAR (JUDICIAL-I)**  
**I/C REGISTRAR GENERAL**